

सलोनी सिंह  
SALONI SINGH  
महानगर दण्डाधिकारी-01  
Metropolitan Magistrate-01  
कमरा नं. 54  
Room No. 54  
शाहदरा, कडकडूमा कोर्ट, दिल्ली  
Shahdara Karkardooma Courts, Delhi

CR  
State v. Shane Alam  
FIR No. 595/2020  
PS GTB Enclave  
u/s 379 IPC

15.12.2020

Through VC CISCO Webex.

This is an application u/s 437 Cr.P.C. for grant of bail moved on behalf of applicant/accused Shane Alam.

Present: Mr. Lokesh Kumar, Ld. APP for the State.  
None for accused.  
IO is present.

The vakalatnama of the accused has still not been filed.

Reply to the bail application filed by the IO without previous conviction/involvement report of the accused. On inquiry, I.O. submitted that the accused in this case was discharged under Section 169 of CrPC and is not in custody.

Be awaited till 02:00 pm.



SALONI SINGH  
MM-01, Shahdara,  
Karkardooma Courts, Delhi  
Metropolitan Magistrate (S&D-01)  
Karkardooma Courts, Delhi  
15.12.2020

At 02:00 pm

Present: Mr. Lokesh Kumar, Ld. APP for the State.  
None for accused.

The vakalatnama of the accused has not yet been filed. Further, as per reply filed by the IO, the accused Shane Alam was discharged under Section 169 of Cr. P.C. on 14.11.2020 and is currently not in JC in this case.

In view thereof, the bail application is dismissed.

Copy of this order be uploaded on the website of Delhi District Court.



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MM-01, Shahdara,  
Karkardooma Courts, Delhi  
Metropolitan Magistrate (S&D-01)  
Karkardooma Courts, Delhi  
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